IN THE HIGH COURT OF JUDICATURE AT PATNA
COMPANY PETITION No.3 of 1984

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ROHTAS INDUSTRIES LTD. (IN LIQUIDATION)

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Appearance :
For the Petitioner/s : Mr. Official Liquidator

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CORAM: HONOURABLE MR. JUSTICE HARISH KUMAR
ORAL ORDER

650 09-01-2026 **Item (I):- O.L.R. No. 1/2026 (Tender Matter)**

The Official Liquidator Report No. 01 of 2026 has come up for consideration.

2. It is apprised to this Court that in compliance with the order of this Court sale notice in respect of the captioned landed properties in five lots have been published on 17.12.2025 in the daily newspaper i.e. Hindustan Times (English) and Prabhat Khabar (Hindi) circulated in the State of Bihar fixing the reserved prices and corresponding EMD mentioned therein, however in response to the aforesaid sale notice, not a single tender form has been sold.

3. Having considered the report submitted by the Official Liquidator, he is directed to sent a fresh proposal for sale of the land in question, preferably within a period of four weeks.

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4. The O.L.R. No. 1 of 2026 stands disposed.

(Harish Kumar, J)

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